

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

EXECUTION APPLICATION No. 02/2022/EZ

In

ORIGINAL APPLICATION No. 48/2019/ EZ

JITUL DEKA

.....Applicant

-Versus -

UNION OF INDIA AND ORS.

.....Respondents

An Additional Affidavit filed on behalf of Respondent No. 4
(Meghalaya State Pollution Control Board)

I, Shri Ramasamy Nainamalai, IFS, son of Shri Ramasamy Nainamalai, aged about 47 years, resident of Forest Colony, Polo, Shillong - 793001, East Khasi Hills District, Meghalaya do hereby solemnly affirm and state on oath as under:-

1. That I am the Member Secretary of the Meghalaya State Pollution Control Board, Respondent No.4, and I am aware of the facts and circumstances of the above case hence I am authorized and competent to swear to the contents of this affidavit.
2. That by way of this present Additional Affidavit, the answering deponent would like to place additional facts concerning levy and



SL / Instrument No

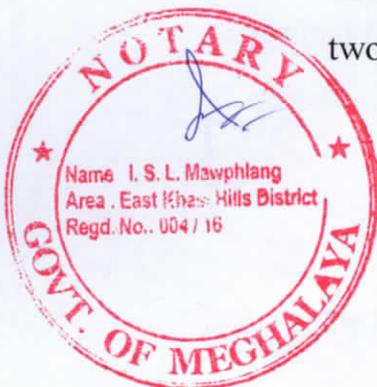
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recovery of Environmental Compensation from the violators who were found running illegal mining/stone crushing activities, as well as the criminal proceedings initiated and pending against such violators.

3. That as against imposition of Environmental Compensations, forty-four (44) number of appeals were received by the Meghalaya State Pollution Control Board. Out of said forty-four (44) appeals, the answering respondent has disposed of nine (9) appeals by way of withdrawal of Environmental Compensation levied on such units as it was found to have been wrongly imposed. The remaining of thirty-five (35) appeals were dismissed by re-confirming the Environmental Compensation levied on such units. It may be stated that, as on date, there are no other appeals received or pending consideration by the answering respondent. It may further be stated that, the answering respondent has no information of any pending cases before the Hon'ble High Court of Meghalaya against levy of environmental compensation by the answering respondent.

4. That with regard to the quantum of Environmental Compensation from the violators found running illegal mining/stone crushing activities, it may be stated that, -

(i) Environmental Compensation for an amount of Rs.34,50,625.00 (Rupees Thirty-four Lakhs Fifty Thousand Six Hundred and Twenty-Five only) has been recovered till date from two (2) violators.



(ii) Environmental Compensation for an amount of Rs.13,51,60,625.00 (Rupees Thirteen Crores Fifty-one Lakhs Sixty Thousand Six Hundred and Twenty-Five only) has been withdrawn till date from nine (9) of the units.

A list of the Units from whom recovery was made and of those whose levy was withdrawn is annexed herewith and marked as ANNEXURE – 1.

(iii) Environmental Compensation for an amount of Rs.139,39,32,813.00 (Rupees One hundred and thirty-nine crores thirty-nine lakhs thirty-two thousand eight hundred and thirteen only) has been confirmed till date on over one hundred and twenty-two (122) violators.

5. That it may be stated that as the answering respondent has limited resources and mechanism for recovery of environmental compensation, it has referred the same to the District Administration and the Government of Meghalaya to take appropriate steps for recovery of the same from the illegal mining/stone crushing units.

6. That with regard to the criminal cases filed by the answering respondent against the illegally operating of stone crusher units and stone mining quarry, it may be stated that ninety-seven (97) numbers of Criminal Complaints were filed against the violators, before the Hon'ble

Court of Chief Judicial Magistrate, Ri-Bhoi District. The said cases are



at different stages of cognizance and trial, wherein some cases are at the stage of supply of charge-sheet/charge framing and in some cases the accused are yet to appear after service of summons/warrants.

A list of the Criminal Complaints filed is annexed herewith and marked as **ANNEXURE – 2.**

7. That this affidavit is made bonafide for the ends of justice.
8. That the statements made in this affidavit are true to my knowledge and belief supported by relevant records which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal.
9. That the deponent seeks liberty to file an additional affidavit in addition to the present, if so required by this Hon'ble Tribunal.

Identified by:


(P.S. Bareh)
Advocate



Solemnly Affirmed before me this Day on 29th Feb, 2023 the Deponent is Identified by Adv. - Mrs. P.S. Bareh.
I Certify that the contents of the Affidavit have been read over and explained to the Deponent who has Verified the same before me.


Ibaphidahun Shisha Lymudoh Mawphiang
Regd. No. 004/16
NOTARY
East Khasi Hills District
Government of Meghalaya

SL / Instrument No

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24 FEB 2023


DEPONENT

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

VERIFICATION

I, Shri Ramasamy Nainamalai, do hereby verify at Shillong on this day of February, 2023 that the contents of my reply affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed there from.

**DEPONENT**

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong



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Units for which Environmental Compensation has been withdrawn are as follows:

Sl. No.	Name of Unit	Environmental Compensation withdrawn (Rs.)
1.	Dayanidhi Ventures Pvt. Ltd.	1,46,90,625/-
2.	Church of God	61,70,000/-
3.	Kmenlang Lapang	36,59,375/-
4.	Megha Stone Crusher	73,62,500/-
5.	Prashanti Associates	1,46,90,625/-
6.	Thombor Dolo	5,85,50,000/-
7.	Aiborman Thangkhiew	1,09,78,125/-
8.	Greenland Lakhmi	1,46,90,625/-
9.	Concord LLP	43,68,750/-
	Total	13,51,60,625

Units who have deposited the Environmental Compensation are as follows:

Sl. No.	Name of Unit	Environmental Compensation deposited (Rs.)
1.	Biru Narleng	7,65,625/-
2.	Arinu Lyngdoh	28,85,000/-
	Total	36,50,625/-

Member Secretary
Meghalaya State Pollution Control Board
Shillong

MEGHALAYA STATE POLLUTION CONTROL BOARD

LIST OF COURT CASES IN RI-BHOI DISTRICT COURTS OF MEGHALAYA

Sl. No.	File No.	Case No.	Name of Parties	Subject
1.	LEGAL – 339/20 21	Cr Complaint t/0000115/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Niron Sangma	illegally operating stone crusher unit / mining quarry
2.	LEGAL – 339/20 21	Cr Complaint t/0000116/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Bhash Das	illegally operating stone crusher unit / mining quarry
3.	LEGAL – 339/20 21	Cr Complaint t/0000117/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Decision Kshiar	illegally operating stone crusher unit / mining quarry
4.	LEGAL – 339/20 21	Cr Complaint t/0000118/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Rajesh Agarwal	illegally operating stone crusher unit / mining quarry
5.	LEGAL – 339/20 21	Cr Complaint t/0000119/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Premchand Lyngdoh	illegally operating stone crusher unit / mining quarry
6.	LEGAL – 339/20 21	Cr Complaint t/0000120/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Tiken Marak	illegally operating stone crusher unit / mining quarry
7.	LEGAL – 339/20 21	Cr Complaint t/0000121/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Siraj Ali	illegally operating stone crusher unit / mining quarry
8.	LEGAL – 339/20 21	Cr Complaint t/0000122/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Aurobindo Rapsang	illegally operating stone crusher unit / mining quarry
9.	LEGAL – 339/20	Cr Complaint t/0000123/	Meghalaya State Pollution Control Board Represented by The	illegally operating stone crusher unit / mining quarry

	21	2022	Member Secretary versus Concord LT	
10.	LEGAL – 339/20 21	Cr Complaint t/0000124/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Sadex Moni	illegally operating stone crusher unit / mining quarry
11.	LEGAL – 339/20 21	Cr Complaint t/0000125/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Shyamlal	illegally operating stone crusher unit / mining quarry
12.	LEGAL – 339/20 21	Cr Complaint t/0000126/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Om Babu	illegally operating stone crusher unit / mining quarry
13.	LEGAL – 339/20 21	Cr Complaint t/0000127/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Rupani	illegally operating stone crusher unit / mining quarry
14.	LEGAL – 339/20 21	Cr Complaint t/0000128/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Aibor Kshiar	illegally operating stone crusher unit / mining quarry
15.	LEGAL – 339/20 21	Cr Complaint t/0000129/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus O.K. Stone	illegally operating stone crusher unit / mining quarry
16.	LEGAL – 339/20 21	Cr Complaint t/0000130/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Heimonmi Tangliang	illegally operating stone crusher unit / mining quarry
17.	LEGAL – 339/20 21	Cr Complaint t/0000131/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Shanlang Kharbyngar	illegally operating stone crusher unit / mining quarry
18.	LEGAL – 339/20 21	Cr Complaint t/0000132/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Malwa Manar	illegally operating stone crusher unit / mining quarry
19.	LEGAL – 339/20 21	Cr Complaint t/0000133/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary	illegally operating stone crusher unit / mining quarry

			versus Pappu Choudhury	
20.	LEGAL – 339/20 21	Cr Complaint t/0000134/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Opasroy Thangkhiew	illegally operating stone crusher unit / mining quarry
21.	LEGAL – 339/20 21	Cr Complaint t/0000135/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Palash Choudhury	illegally operating stone crusher unit / mining quarry
22.	LEGAL – 339/20 21	Cr Complaint t/0000136/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Agarwala Niraj	illegally operating stone crusher unit / mining quarry
23.	LEGAL – 339/20 21	Cr Complaint t/0000137/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Greenland Lakhmie	illegally operating stone crusher unit / mining quarry
24.	LEGAL – 339/20 21	Cr Complaint t/0000138/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Pappu Agarwal (Dinesh Agarwal)	illegally operating stone crusher unit / mining quarry
25.	LEGAL – 339/20 21	Cr Complaint t/0000139/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Jagir	illegally operating stone crusher unit / mining quarry
26.	LEGAL – 339/20 21	Cr Complaint t/0000140/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Dhindia Bithu	illegally operating stone crusher unit / mining quarry
27.	LEGAL – 339/20 21	Cr Complaint t/0000141/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Binay Kalita	illegally operating stone crusher unit / mining quarry
28.	LEGAL – 339/20 21	Cr Complaint t/0000142/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Elexius Narleng	illegally operating stone crusher unit / mining quarry
29.	LEGAL –	Cr Complaint	Meghalaya State Pollution Control Board	illegally operating stone crusher unit

	339/20 21	t/0000143/ 2022	Represented by The Member Secretary versus Kedin Marak	/ mining quarry
30.	LEGAL – 339/20 21	Cr Complaint t/0000144/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Nagendra Singh	illegally operating stone crusher unit / mining quarry
31.	LEGAL – 339/20 21	Cr Complaint t/0000145/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Rajesh Agarwal	illegally operating stone crusher unit / mining quarry
32.	LEGAL – 339/20 21	Cr Complaint t/0000146/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Prabhat Basumatary	illegally operating stone crusher unit / mining quarry
33.	LEGAL – 339/20 21	Cr Complaint t/0000147/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Moon Talukdar	illegally operating stone crusher unit / mining quarry
34.	LEGAL – 339/20 21	Cr Complaint t/0000148/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Adorstar Thangkhiew	illegally operating stone crusher unit / mining quarry
35.	LEGAL – 339/20 21	Cr Complaint t/0000149/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Biru Narleng	illegally operating stone crusher unit / mining quarry
36.	LEGAL – 339/20 21	Cr Complaint t/0000150/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Osirial Dloi	illegally operating stone crusher unit / mining quarry
37.	LEGAL – 339/20 21	Cr Complaint t/0000151/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Uday Goswami	illegally operating stone crusher unit / mining quarry
38.	LEGAL – 339/20 21	Cr Complaint t/0000152/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Halodar Dolloi	illegally operating stone crusher unit / mining quarry
39.	LEGAL	Cr	Meghalaya State	illegally operating

	– 339/20 21	Complaint t/0000153/ 2022	Pollution Control Board Represented by The Member Secretary versus Bhagwati	stone crusher unit / mining quarry
40.	LEGAL – 339/20 21	Cr Complaint t/0000154/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Martina Tariang	illegally operating stone crusher unit / mining quarry
41.	LEGAL – 339/20 21	Cr Complaint t/0000155/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Kmik Nongneng	illegally operating stone crusher unit / mining quarry
42.	LEGAL – 339/20 21	Cr Complaint t/0000156/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Giri Mohanta	illegally operating stone crusher unit / mining quarry
43.	LEGAL – 339/20 21	Cr Complaint t/0000157/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Anchu Agarwal	illegally operating stone crusher unit / mining quarry
44.	LEGAL – 339/20 21	Cr Complaint t/0000158/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Bipul Rabha	illegally operating stone crusher unit / mining quarry
45.	LEGAL – 339/20 21	Cr Complaint t/0000159/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Osas Thangkhiew	illegally operating stone crusher unit / mining quarry
46.	LEGAL – 339/20 21	Cr Complaint t/0000160/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Depen Ronghang	illegally operating stone crusher unit / mining quarry
47.	LEGAL – 339/20 21	Cr Complaint t/0000161/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Jyoti Agarwal	illegally operating stone crusher unit / mining quarry
48.	LEGAL – 339/20 21	Cr Complaint t/0000162/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Talukdar	illegally operating stone crusher unit / mining quarry
49.	LEGAL	Cr	Meghalaya State	illegally operating

	– 339/20 21	Complaint t/0000163/ 2022	Pollution Control Board Represented by The Member Secretary versus Iohshaistep Lapang	stone crusher unit / mining quarry
50.	LEGAL – 339/20 21	Cr Complaint t/0000164/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Premshan Lyngdoh	illegally operating stone crusher unit / mining quarry
51.	LEGAL – 339/20 21	Cr Complaint t/0000165/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Kamal Das	illegally operating stone crusher unit / mining quarry
52.	LEGAL – 339/20 21	Cr Complaint t/0000166/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Himonto Dotto	illegally operating stone crusher unit / mining quarry
53.	LEGAL – 339/20 21	Cr Complaint t/0000167/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus K. Lapang	illegally operating stone crusher unit / mining quarry
54.	LEGAL – 339/20 21	Cr Complaint t/0000168/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Hansraj Agarwal	illegally operating stone crusher unit / mining quarry
55.	LEGAL – 339/20 21	Cr Complaint t/0000169/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Wilthon Sangma	illegally operating stone crusher unit / mining quarry
56.	LEGAL – 339/20 21	Cr Complaint t/0000170/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Nidola Sangma	illegally operating stone crusher unit / mining quarry
57.	LEGAL – 339/20 21	Cr Complaint t/0000171/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Myntoilang Kshiar	illegally operating stone crusher unit / mining quarry
58.	LEGAL – 339/20 21	Cr Complaint t/0000172/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Greenland Lakhmie	illegally operating stone crusher unit / mining quarry

59.	LEGAL – 339/20 21	Cr Complaint t/0000173/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Sadak Ali	illegally operating stone crusher unit / mining quarry
60.	LEGAL – 339/20 21	Cr Complaint t/0000174/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Dil Wahlang	illegally operating stone crusher unit / mining quarry
61.	LEGAL – 339/20 21	Cr Complaint t/0000175/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Chitrangkam Rangoho	illegally operating stone crusher unit / mining quarry
62.	LEGAL – 339/20 21	Cr Complaint t/0000176/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Binay Kalita	illegally operating stone crusher unit / mining quarry
63.	LEGAL – 339/20 21	Cr Complaint t/0000177/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Dev Goswami	illegally operating stone crusher unit / mining quarry
64.	LEGAL – 339/20 21	Cr Complaint t/0000178/ 2022	Meghalaya State Pollution Control Board Represented by The Member Secretary versus Ramesh Boro	illegally operating stone crusher unit / mining quarry
65.	LEGAL – 339/20 21	Cr Complaint t/0000179/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Santosh Agarwal	illegally operating stone crusher unit / mining quarry
66.	LEGAL – 339/20 21	Cr Complaint t/0000180/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Osirial Dloi	illegally operating stone crusher unit / mining quarry
67.	LEGAL – 339/20 21	Cr Complaint t/0000181/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Aibor Kshiar	illegally operating stone crusher unit / mining quarry

68.	LEGAL – 339/20 21	Cr Complaint t/0000182/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Dayanidhi Ventures Pvt. Ltd	illegally operating stone crusher unit / mining quarry
69.	LEGAL – 339/20 21	Cr Complaint t/0000183/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Sukur Ali & Lakhie Doloi	illegally operating stone crusher unit / mining quarry
70.	LEGAL – 339/20 21	Cr Complaint t/0000184/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Prajapati Agarwal	illegally operating stone crusher unit / mining quarry
71.	LEGAL – 339/20 21	Cr Complaint t/0000185/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Kumar Doloi & Riding Shadap	illegally operating stone crusher unit / mining quarry
72.	LEGAL – 339/20 21	Cr Complaint t/0000186/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Deep Kalita (SK Associate)	illegally operating stone crusher unit / mining quarry
73.	LEGAL – 339/20 21	Cr Complaint t/0000187/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Balantina Doloi	illegally operating stone crusher unit / mining quarry
74.	LEGAL – 339/20 21	Cr Complaint t/0000188/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Merdithianstar Rani	illegally operating stone crusher unit / mining quarry
75.	LEGAL – 339/20 21	Cr Complaint t/0000189/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Greenland Lakhmie	illegally operating stone crusher unit / mining quarry
76.	LEGAL – 339/20 21	Cr Complaint t/0000190/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Kmik Nongneng	illegally operating stone crusher unit / mining quarry

77.	LEGAL – 339/20 21	Cr Complaint t/0000191/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Dinesh Sharma	illegally operating stone crusher unit / mining quarry
78.	LEGAL – 339/20 21	Cr Complaint t/0000192/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Anil Goswami	illegally operating stone crusher unit / mining quarry
79.	LEGAL – 339/20 21	Cr Complaint t/0000193/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Andreas Narleng & Hansing	illegally operating stone crusher unit / mining quarry
80.	LEGAL – 339/20 21	Cr Complaint t/0000194/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Shelina Nongbri	illegally operating stone crusher unit / mining quarry
81.	LEGAL – 339/20 21	Cr Complaint t/0000195/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Sudren Sangma	illegally operating stone crusher unit / mining quarry
82.	LEGAL – 339/20 21	Cr Complaint t/0000196/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Hansraj & Juju Narleng	illegally operating stone crusher unit / mining quarry
83.	LEGAL – 339/20 21	Cr Complaint t/0000197/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Sanjay Agarwal	illegally operating stone crusher unit / mining quarry
84.	LEGAL – 339/20 21	Cr Complaint t/0000198/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Dalinrose Nongshli	illegally operating stone crusher unit / mining quarry
85.	LEGAL – 339/20 21	Cr Complaint t/0000199/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Dhanbir Lama	illegally operating stone crusher unit / mining quarry
86.	LEGAL – 339/20 21	Cr Complaint t/0000200/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary	illegally operating stone crusher unit / mining quarry

			versus Nokul Daimary & Sranly Wahlang	
87.	LEGAL – 339/20 21	Cr Complaint t/0000201/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Three Sister Doloi	illegally operating stone crusher unit / mining quarry
88.	LEGAL – 339/20 21	Cr Complaint t/0000202/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Babu Ali	illegally operating stone crusher unit / mining quarry
89.	LEGAL – 339/20 21	Cr Complaint t/0000203/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Columbus Wahlang	illegally operating stone crusher unit / mining quarry
90.	LEGAL – 339/20 21	Cr Complaint t/0000204/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Banudarih	illegally operating stone crusher unit / mining quarry
91.	LEGAL – 339/20 21	Cr Complaint t/0000205/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Pankali Devi	illegally operating stone crusher unit / mining quarry
92.	LEGAL – 339/20 21	Cr Complaint t/0000206/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Sukur Ali & Gogoi Lakhie Doloi Gogoi	illegally operating stone crusher unit / mining quarry
93.	LEGAL – 339/20 21	Cr Complaint t/0000207/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Kespar Nongsiej	illegally operating stone crusher unit / mining quarry
94.	LEGAL – 339/20 21	Cr Complaint t/0000208/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Phala Sharma	illegally operating stone crusher unit / mining quarry
95.	LEGAL – 339/20 21	Cr Complaint t/0000209/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Ankit Mittal	illegally operating stone crusher unit / mining quarry
96.	LEGAL –	Cr Complaint	Meghalaya State Pollution Control Board,	illegally operating stone crusher unit

	339/20 21	t/0000210/ 2022	Represented by The Member Secretary versus Iainehskhem Lakhmie & Dipak Baruah	/ mining quarry
97.	LEGAL – 339/20 21	Cr Complaint t/0000211/ 2022	Meghalaya State Pollution Control Board, Represented by The Member Secretary versus Stephan Basumatary	illegally operating stone crusher unit / mining quarry